

ORISSA HIGH COURT : CUTTACK

NOTIFICATION

Dated, Cuttack, the 7th ^{16th} May, 2016

No : 225 /A :- Pursuant to the recommendation of the First National Judicial Pay Commission (Shetty Commission), direction of the Hon'ble Supreme Court of India vide Order dated 21.03.2002 in W.P. (C) No- 1022 of 1989- All India Judges' Association and another Vrs. Union of India and others, followed by the Government of Odisha, Law Department Notification No. 11614/L dated 22nd September 2008 and letter No. 8802 dated 31.07.2009; the High Court of Orissa do hereby grant Assured Career Progression Scale of Pay to the following Officers in the cadre of Senior Civil Judge with effect from the dates as mentioned against each (in Column No. 6).

LIST OF OFFICERS ENTITLED TO GET ACP-I SCALE IN THE CADRE OF SENIOR CIVIL JUDGE

Sl No	Name of the Officer	Date of entry into the cadre of Sr. Civil Judge	Date of completion of 5 years in the cadre	Date of promotion to the cadre of District Judge	Entitlement in the cadre of Sr. Civil Judge
(1)	(2)	(3)	(4)	(5)	(6)
	<u>Sarbashree</u>				ACP-I
1	Durga Charan Mishra	30.08.2008	29.08.2013	10.08.2015	30.08.2013
2	Jadumani Mishra	27.08.2008	26.08.2013	10.08.2015	27.08.2013
3	Ganeswar Pati	23.06.2008	22.06.2013	17.01.2015	23.06.2013
4	Dillip Kumar Mohanty	23.06.2008	22.06.2013	10.08.2015	23.06.2013
5	Padma Lochan Satapathy	25.08.2008	24.08.2013	-	25.08.2013
6	Gyana Ranjan Mohanty	23.06.2008	22.06.2013	10.08.2015	23.06.2013
7	Srikanta Mishra	08.08.2008	07.08.2013	17.08.2015	08.08.2013
8	Nausad Ali Khan	23.06.2008	22.06.2013	-	23.06.2013
9	Bijaya Kumar Mishra	27.08.2008	26.08.2013	27.09.2014	27.08.2013
10	Ms. Soubhagini Mallick	28.07.2008	27.07.2013	-	28.07.2013
11	Narendra Kumar Pradhan	25.08.2008	24.08.2013	-	25.08.2013
12	Kishore Ch. Mohapatra	23.06.2008	22.06.2013	-	23.06.2013
13	Dyumatsen Nayak	28.07.2008	27.07.2013	14.09.2015	28.07.2013
14	Rabi Narayan Panda	27.08.2008	26.08.2013	-	27.08.2013

